



सत्यमेव जयते

THE

COLLECTION

OF

MEGHALAYA ACTS

AND

ORDINANCES

FOR THE YEAR 1987

LIST OF MEGHALAYA ACTS AND ORDINANCES 1987

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MEGHALAYA ACT OF 1987

THE MEGHALAYA APPROPRIATION (No. IV) ACT, 1986

(As passed by the Assembly)

[Received the Assent of the Government on the 4th January, 1987]

(Published in the Gazette of Meghalaya, Extraordinary, dated 6th January, 1987)

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year, 1986-87

Be it enacted by the Legislature of Meghalaya in the Thirty-seventh Year of the Republic of India as follows:-

Short title	1	This Act may be called the Meghalaya Appropriation (No. IV) Act, 1986
Withdrawal of Rs. 3,91,00,000 from and out of the Consolidated Fund of Meghalaya for the financial year 1986-87	2	From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate to the sum of three crores, ninety-one lakhs rupees towards defraying the several charges which will come in course of payment during the financial year 1986-87 in respect of the services specified in column (2) of the Schedule.
Appropriation	3	The sums authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purpose expressed in the scheduled in relation to the said year

SCHEDULE

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
11	{ 245- Other Taxes and Duties On Commodities and Services- II- Inspect torate Of Electricity. 331- Water and power Development Services-B Power Development. 734 Loans for Power Projects	Revenue	2,53,00,000.....	2,53,00,000
		Capital
52	{ 313- Forest 513- Capital Outlay on Forests	Revenue	1,38,00,000	1,38,00,000
		Capital
Total		3,91,00,000	3,91,00,000

MEGHALAYA ACT 2 OF 1987

THE MEGHALAYA APPROPRIATION (No.1) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on 26th March, 1987](Published in the Gazette of Meghalaya, Extraordinary, dated 27th March, 1987)

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year, 1986-87

Be it enacted by the Legislature of Meghalaya in the Thirty-seventh Year of the Republic of India as follows:-

Short title	1	This Act may be called the Meghalaya Appropriation (No. IV) Act, 1987
Withdrawal of Rs. 17,25,63,116 from and out of the Consolidated Fund of Meghalaya for the financial year 1986-87	2	From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate to the sum of seventeen crores, twenty-five lakhs, sixty- three thousand, one hundred sixteen rupees towards defraying the several charges which will come in course of payment during the financial year 1986-87 in respect of the services specified in column (2) of the Schedule.
Appropriation	3	The sums authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purpose expressed in the scheduled in relation to the said year

SCHEDULE

(See Section 2 and 3)

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1	211- Parliament/ State/ Union Territory Legislatures- B- State Legislature	Revenue 8,10,000	8,10,000
3	213- Council of Ministers	Revenue 1, 52,000	1,52,000
4	{ 229-Land Revenue 288- Social Security and Welfare-B-II-Relief and Rehabilitation of Displaced Persons 269-Relief on account of Natural Calamities 295-Other Social and Community Services 304-Other General Economics Services-III-Land Ceilings }	Revenue 1,17,40,000	1,17,40,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.

4	{ 688-Loans for Social security and Welfare-III –Welfare of Scheduled Castes. Scheduled Tribes and Other Backward Classes 695 Loans for Other Social and Community Services. 705-Loans for Agriculture }	Capital	
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SCHEDULE- contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Fund Rs.	Total Rs.	
7	230-Stamps and Registration....Revenue	8,10,000	8,10,000	
8	239-States ExiseRevenue	2,15,000	2,15,000	
9	240- Sales Tax and 245-I- Revenue Other Taxes and Duties on Commodities and Services	4,95,508	4,95,5	
10	{ 241- Taxes on Vehicles 265-Other Administrative Ser- Vices-II-Motor Garages, etc 338- Road and Water Transport Services 538-Capital Outlay on Road and Water Transport Services etc	Revenue	24,52,132	24,52,132
		Capital

SCHEDULE-contd

(See Section 2 and 3)

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
11	245-Other Taxes and Duties On commodities and Ser- vices-II	Revenue
	-Inspectorate of Electricity	
	331-Water and Power Develop- ment	
	Services-B-power Develop- ment	
	734- Loans for Power Projects.	Capital	1,29,48,084	1,29,48,084
12	247-Other Fiscal Services-Promo- tion Savings	Revenue	13,582	13,582
	251-Public Service Commision	Revenue	1,14,000	1,14,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding				
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.		
13	252-Secretariat-General Services-I-Civil Department	Revenue	23,40,530	23,40,530	
	272-Secretariat-Social and Community Services-I-Civil Department					
	296-Secretariat-Economic Services-I-Civil departments					
14	253 District Administration	Revenue	1,31,287	1,31,287

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
16	255-Police	Revenue	38,60,000	14,57,414	53,27,414
	260-Fire Protection and Control				
	283-Housing-C-Government Residential Buildings				
	459-Capital Outlay on Public Works (Police)	Capital
	483-Capital Outlay on Housing (Police)				
17	256-Jails	Revenue	9,24,000	9,24,000
	459-Capitals Outlay on Public Works (Jails)	Capital
18	258-Stationery and Printing ...	Revenue	4,63,133	...	4,63,133
	459-Capital Outlay on Public Works	Capital
	483-Capital Outlay on Housing etc				

SCHEDULE-contd.

19.	252-Secretariat General Services-	}	Revenue
	II-Public Works Department					
	Secretariat.					
	259-Public Works 					
	277-Education 					
	283-Housing-II-C-Government					
	Residential Buildings (I/C.					
	P.W.D).					
	459-Capital Outlay on Public					
	Works					
477-Capital Outlay on Education,	}	Capital	53,50,000	53,50,000	
Arts and Culture						
480-Capital Outlay on Medical						
481-Capital Outlay on Family						
Welfare						
482-Capital Outlay on Public						
Health, Sanitation and Water						
Supply-A-Public Health						
483-Capital Outlay on Housing						
-A-Government Residential						
Buildings (I/C.P.W.D)						
510-Capital Outlay on Animal						
Husbandary						
511-Capital Outlay on Dairy						
Development.						

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
20.	265-Other Administrative Services- I-Civil defence and Home Guard	Revenue	52,25,741	52,25,741

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
21	265-Other Administrative Services				
	-III-Gazetteers and Statistical Memoirs				
	268-Miscellaneous General Services				
	-II-Pensions and awards in consi- deration of distinguished Services	Revenue	89,86,000	3,438	80,19,438
	277-Education		
	278-Art and Culture			
	279-Scientific Services and Research				
	477-Capital Outlay on Education, Art and Culture				
	677-Loans for Education, Art and Culture	Capital

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding							
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.					
22	265-Other Administrative Services-IV- Census. Vital Statistics, Guest Houses,	Revenue	11,18,533	11,18,533				
	283-Housing-II-C-Government Residential Buildings (I/C.G.A.D)								
	459-Capital Outlay on Public Works (I/C.G.A.D)					Capital	50,00,000	50,00,000
26	265-Other Administrative Services-VI- State Lotteries	Revenue	1,07,000	1,07,000				
	268-Miscellaneous General Services, etc								
27	280-Medical	Revenue	3,88,770	58,35,000				
	281-Family Welfare								
	282-Public Health, Sanitation and Water Supply-A-Public Health and Sanita- tion								
	480-Capital Outlay on Medical					Capital	58,35,000	58,35,000
	481-Capital Outlay on Family Welfare								
482-Capital Outlay on Public Health, Sanitation and Welfare Supply									

SCHEDULE-contd.

28	{	282-Public Health, Sanitation and Water	}	Revenue
		Supply-B-Sewerage and Water Supply					
	{	283-Housing-C-Government Residential	}	Capital	1,00,80,000	1,00,80,000
		Buildings					
	{	482-Capital Outlay on Public Health,	}	Capital	1,00,80,000	1,00,80,000
Sanitation and Water Supply							
483-Capital Outlay on Housing-C-							
{	682-Loans for Public Health Sanitation	}	Capital	1,00,80,000	1,00,80,000	
	and Water Supply						

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
29	283-Housing-I-A-General And B-Housing Schemes	Revenue 50,744	50,744
	483-Capital Outlay on Housing (General)	Capital
	683-Loans for Housing
30	284-Urban Development-A- General-I-Municipal admini- stration	Revenue 6,40,000	6,40,000
	684-Loans for Urban Develop- ment	Capital
33	287- Labour and employment-II- A-Labour	Revenue 8,00,000	8,00,000
	287- Labour and employment-II- A-Labour Inspectorate of Fac- tories and Stream Boilers			
	287- Labour and employment-III- B-Employment and Training			

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
{	288-Social Security and welfare- A-I-Civil Supply	Revenue	3,25,000	3,25,000
	309-Food				
{	488-Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programmes-I-Civil Supplies Schemes.	Capital
	509-Capital Outlay on Food				

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
26	288-Social Security and Welfare Revenue	5,00,000	5,00,000
	-C-III-Welfare of Scheduled Tribes and other Backward Classes-D-Social Welfare			
26	688-Loans for Social Security Capital			
	And welfare-C-III-Welfare of scheduled Castes, Scheduled Tribes and other Backward Classes			
37	288-Social Security and Welfare Revenue	47,423	47,423
	-E-Other Social Security and Welfare Programmes-IV-Soldiers', Sailors and Airmen's Board			
37	688-Loans for Social security Capital
	And Welfare-II-Loans to Ex-Service Personnel			

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
38	288-Social Security and Welfare -E-Other Social security and Welfare Programmes-V-Other Programmes	Revenue	35,000	35,000
	299-Social and Backward Areas -C-North Eastern Areas.	Revenue
42	499-Capital Outlay on Special and Backward Areas-C- North Eastern Areas	Capital	3,78,750	3,78,750
	699-Loans for Special and Back- Ward Areas-C-North Eastern Areas				
43	304-Other General Economic Services-I-Economics Advice And Statistics	Revenue	3,08,000	3,08,000

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
45	305-Agriculture/306-I- Minor Irrigation/295- Other Social and Com- Munity Services/283- Housing-C-Government Residential Buildings	Revenue	51,53,000	1,00,000	52,53,000
	506-Capital Outlay on Minor Irrigation(Agriculture)	Capital
	515-Investment in Agricultural Financial Institutions	
	705-Loans for Agriculture	
48	308-Area Development	Revenue	4,00,000	20,000	4,20,000
	706-Loans for Minor Irrigation, Soil Concentration and Area Development	Capital

SCHEDULE-contd.

49	{	310-Animal Husbandry and	Revenue	14,78,912	14,78,912	
		283-Housing-C-Government					
		Residential Building.					
		710-Loans for Animal Husbandry	Capital	

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding			
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
52	313-Forest	Revenue	53,92,000	4,09,529	58,01,529
	513-Capital Outlay on Forest	Capital	30,00,000	30,00,000
53	314-Community Development -283-Housing-C-Govern- ment Residential Buildings And 288-Social Security and Welfare	Revenue	1,00,52,000	1,00,52,000
	314-Community Development-II -C-Rural Works programme				
	714-Loans for Community Deve- lopment	Capital

SCHEDULE-contd.

55	{	321-Village and Small Industries-I					
		-Handloom and Sericulture and					
		283-Housing-C-Government					
		Residential Buildings					
		521-Capital Outlay on Village and	}	Capital
	Small Industries-I-Handloom						
	and Sericulture						
	698-Loans to Co-operative Societies						
		721-Loans for Village and Small					
		Industries-I-Handloom and					
		Sericulture					
56	{	321-Village and Small Industries-II-	Revenue	35,15,311	35,15,311	
		Small Industries and 283-Housing					
		-C-Government Residential					
		Buildings					
		521-Capital Outlay on Village and	}	Capital	17,739	17,739
	Small Industries-II-Small						
	Industries						
	721-Loans for Village and Small						
		Industries-II-Small Industries					

SCHEDULE-contd.

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
58	337-Roads and Bridges Revenue	2,80,50,687	2,80,50,687
	537-Capital Outlay on Roads and Bridges Capital	1,37,06,103	1,37,06,103
59	339-Tourism Revenue
	459-Capital Outlay on Public Works (Tourism) 544-Capital Outlay on Other Transport and Commu- nication Services } Capital	15,00,000	15,00,000
61	766-Loans to Government Ser- vants Capital	1,57,37,00	1,57,37,000
Total-		17,04,00,996	21,62,120	17,25,63,116

MEGHALAYA ACT 3 OF 1987

THE MEGHALAYA APPROPRIATION (VOTE-ON-ACCOUNT)

ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 28th March 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 28th March, 1987)

An

Act

To provide for the withdrawal of certain sums from and out of the Consolidated Fund of Meghalaya for the services of a part of financial year 1987-88

Be it enacted by the Legislature of Meghalaya in the Thirty-eight Year of the Republic of India as follows:-

- | | | |
|--|----|---|
| Short title and commencement | 1. | (1) This Act may be called the Meghalaya Appropriation (Vote-on-account) Act, 1987
(2) It shall come into force on the first day of April 1987. |
| Withdrawal of Rs. 73,91,14,925 from and out of the Consolidated Fund of Meghalaya for the financial year 1987-88 | 2. | From and out of the Consolidated Fund of Meghalaya there may be withdrawn sums not exceeding those specified in column (3) of the schedule amounting in the aggregate to the sum of seventy three crores, ninety-one lakhs, fourteen thousand, nine hundred twentyfive rupees towards defraying the several charges which will come in course of payment during the period of three months beginning on the first day of April 1987 in respect of the services specified in column (2) of the Schedule. |
| Appropriation | 3 | The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purpose expressed in the scheduled in relation to the financial year 1987-88 |

SCHEDULE

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
1.	2011-Parliament/State/ Union Territory Legis- lature 02-State Legis- lature	Revenue	21,12,500	71,000	21,83,500
2.	2012-Governor	Revenue	2,500	13,09,750	13,12,250
3.	2013-Council of Minis- ters	Revenue	15,69,000	15,69,000
4.	2014-Administration of Justice	Revenue	11,66,000	2,21,500	13,87,500
5.	2015-Elections	Revenue	25,00,000	25,00,000
6.	2029-Land Revenue	Revenue	34,13,250	34,13,250
	2245-Relief on account of Natural Calami- ties				
	2252-Other Social and Community Services				
6.	3475-Other General Eco- nomic Services-	Capital	5,000	5,000
	201-Land Ceilings				
	6225-Loans for Welfare of Scheduled Tribes,etc,				
	-02-Welfare of Scheduled Tribe				
6250-Loans for Other Social Services	Capital	5,000	5,000	
6401-Loans for Crop Hus- bandry					

SCHEDULE

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
7.	2030-Stamps and Registration Revenue	1,50,000	1,50,000
8.	2039-State Exise Revenue	12,89,250	12,89,250
9.	2040-Sales Tax 2045-I-Other Taxes and Duties on Commodities and Services	Revenue 9,39,750	9,39,750
10.	2041-Taxes on Vehicles 2070-Other Administration Services 114-Purchase and Maintenance of Transport 3055-Roads and Transport 5055-Capital Outlay on Roads Transport	Revenue 18,06,500 Capital 84,41,250	18,06,500 84,41,250
11.	2045-Other Taxes and Duties on Commodities and Services-II-Inspectorate of Electricity 2501-Special programme for Rural Development-04-Integrated Rural Energy Programme 2801-Power-80-General 2810-Non-Conventional Sources of Energy 6801-Loans for Power Projects	Revenue 34,80,000 Capital 2,84,00,000	34,80,000 2,84,00,000

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding						
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.				
12.	2047-Other Fiscal Services- 103-Promotion of small Savings.	Revenue	43,250	43,250			
	2048-Appropriation for re- duction or avoidance of debt (Charged)	Revenue			
	2049-Interest Payments (Charged)	Revenue	2,72,26,100	2,72,26,100			
	2051-Public Service Com- mission (Charged)	Revenue	3,43,250	3,43,250			
13.	2052-Secretariat General Services -I-Civil departments 2251-Scretariat-Social and Comm- unity Services-I-Civil Depar- tments 3451-Scretariat-Economics Servic- es-I-Civil Departments	Revenue	90,96,750	90,96,750			
14.	2053-District Administration	Revenue	31,46,000	31,46,000			
15.	2054-Treasury and Accounts Adm- Inistration	Revenue	16,63,750	16,63,750			

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
16.	2055-Police	Revenue	4,27,27,500	12,500	4,27,40,000
	2070-Other Administrative Services-108-Fire Pro- tection and Control Re- venue				
	2246-Housing-01-Government Residential Buildings				
	4059-Capital Outlay on Public Works (Police)				
	4216-Capital Outlay on Housing (Police)	Capital	84,15,000	84,15,000
17.	2056-Jails	Revenue	12,40,750	12,40,750
	4059-Capital Outlay on Public Work (Jails)	Capital	40,92,500	40,92,500
18.	2058-Stationery and Printing	Revenue	37,94,000	37,94,000
	4058-Capital Outlay an Statio- nery and Printing	Capital	10,00,000	10,00,000
	4216-Capital Outlay on Housing -01-Government Residential Buildings				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding							
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.					
19.	2052-Secretariat General Services-II-Public Works Department –Secretariat	} Revenue	2,62,68,250	2,62,68,250				
	2059-Public Works								
	2202-General Education								
	2203-Technical Education Buildings								
	2204-Sports, etc, Buildings								
	2205-Arts and Culture								
	2210-Medical and Public Health								
	2216-Housing-01-Government Residential Buildings (i/c.P.W.D)								
	4059-Capital Outlay on Public Works					} Capital	1,36,81,000	1,36,81,000
	4202-Capital Outlay on Education, Sports, etc								
	4210-Capital Outlay on Medical and Public Health								
	4216-Capital Outlay on Housing-01- Government Residential Buildings (i/c. P.W.D)								
	4403-Capital Outlay on Animal Husbandry								
	4404-Capital Outlay on Dairy Development								

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
20.	2070-Other Administrative Services 106-Civil Defence and 107-Home Guards	Revenue	48,00,000	48,00,000
	4059-Capital Outlay on Public Works (Civil Defence and Home Guards)	Capital	2,50,000	2,50,000
21.	2075-Miscellaneous General Services-104-Pensions and Awards in consideration of Distinguished Services				
	2202-General Education....				
	2203-Technical Education				
	2204-Sports and Youth Services	Revenue	7,85,67,000	7,85,67,000
	2205-Arts and Culture				
	2236-Nutrition				
	3425-Other Scientific Research				
	3454-Census surveys and Statistics				
	4202-Capital Outlay on Education, Sports, Art and Culture	Capital	60,26,500	60,26,500
	6202-Loans for Education, Sports, Arts and Culture				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
22.	2070-Other Administrative Services -IV-Guest Houses, Govern- ment Hostels, etc	Revenue	23,23,500	23,23,500
	2216-Housing-01-Government Residential Buildings (i/c.G.A.D)				
	4059-Capital Outlay on Public Works-80-General (i/c. G.A.D)	Capital	32,50,000	32,50,000
23.	2070-Other Administrative Services -V-Training, Vigilance,Admini- stration of Citizenship Act, etc	Revenue	2,13,230	2,13,230
24.	2071-Pension and other Retirement Benefits	Revenue	51,80,250	3,81,500	55,61,750
25.	2070-Other Administrative Services VI-State Lotteries-800-Other Expenditure	Revenue	1,22,500	1,22,500
	2075-Miscellaneous General Services				
26.	2210-Medical and Public Health	Revenue	3,65,27,250	3,65,27,250
	2211- Family Welfare				
	4210-Capital Outlay on Medical and Public Health	Capital	46,00,000	46,00,000
4211-Capital Outlay on Family Welfare (Health)					

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
27.	2215-Water Supply and Sanitation	Revenue	1,94,40,000	1,94,40,000
	2216-Housing				
	4215-Capital Outlay on Water Supply and Sanitation				
27.	4216-Capital outlay on Housing-01-Government Residential Buildings	Capital	3,62,87,500	3,62,87,500
	6216-Loans for Sanitation and Water Supply				
28.	2216-Housing	Revenue	6,94,000	6,94,000
	4216-Capital Outlay on Housing (General)				
	6216-Loans for Housing	Capital	13,25,000	13,25,000
29.	2217-Urban Development-80- -General	Revenue	17,64,250	17,64,250
	6217-Loans for Urban Development.	Capital
	2217-Urban Development	Revenue	25,90,500	25,90,500
30.	4216-Capital Outlay on Housing				
	4217-Capital Outlay on Urban Development	Capital	9,87,500	9,87,500
31.	2220-Information and Publicity-60-Others	Revenue	15,17,500	15,17,500

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
32.	2230-Labour and Employment- 01-Labour	Revenue	27,38,500	27,38,500
	2230-Labour and employment- 01-Labour-(A)-Inspecto- rate of Factories and Stream Boilers				
	2230-Labour and Employment -02-Employment and -03-Training				
33.	3456-Civil Supplies..... ..	Revenue	14,72,500	14,72,500
	2408-Food Storage and Ware- Housing				
	4408-Capital Outlay on Food Storage and Warehousing				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
34.	2235-Social Security and Welfare-01-Rehabili- tation.	Revenue	4,525	4,525
	6235-Loans for Social Security and Welfare- 60-Other Social Security and Welfare Programmes	Capital
35.	2225-Welfare of Scheduled Castes, Scheduled Tribes And Other Backward Classes	Revenue	1,04,14,250	1,04,14,250
	2236-Nutrition (Social Welfare)				
	4059-Capital Outlay on Public Works (Social Welfare)	Capital	1,75,000	1,75,000

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
36.	2235-Social Security and Welfare-60-Other Social Security and Welfare Programmes	Revenue	70,000	70,000
	6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes	Capital
37.	2235-Social Security and Welfare-E-60-Other Social Security and Welfare Programmes	Revenue	1,59,000
38.	2252-Other Social Services	Revenue	5,000	5,000
39.	3451-Secretariat-Economics Services-II-Planning Board and attached Offices.	Revenue	18,22,000	18,22,000
40.	2425-Co-operation	Revenue	51,14,750	51,14,750
	4425-Capital Outlay on Cooperation	Capital	31,94,000	31,94,000
	4435-Capital Outlay on Other Agriculture Programmes				
	6425-Loans for Co-operation				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
41.	2552-North Eastern Area Revenue	36,15,500	36,15,5000	
	4552-Capital Outlay on North Eastern Area	Capital	1,84,75,000	
	6552-Loans for North Eastern Areas				
42.	3454-Census, Surveys and Statistics-02-Surveys and Statistics.	Revenue	12,95,500	12,95,500
43.	3475-Other General Eco- Nomic Services-106	Revenue	5,35,000	5,35,000
	Regulation of Weights Measures				
	2216-Housing-01-Govern- ment Residential Buildings				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding				
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.		
44.	2401-Crops Husbandry 2415-Agricultural Research and Education 2435-Other Agricultural Programmes 2702-Minor Irrigation 2252-Other Social Services 2216-Housing	Revenue	2,15,25,250	2,15,25,250	
		4401-Capital Outlay on Crop Husbandry 4702-Capital Outlay on Minor Irrigation 4416-Investment in Agri cultural Financial Institutions 6401-Loans for Crops Hus- Bandry	Capital	1,31,10,250	1,31,10,250

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
45.	2701-Medium Irrigation-II -Works under embank- ment and Drainage Wing P.W.D., Medium Irrigation projects	Revenue	4,39,750	4,39,750
		2711-Irrigation, Navigation, Drainage and Flood Control Projects			
	4701- Capital Outlay on Medium Irrigation 4711- Capital Outlay on Flood Control Projects	Capital	8,75,000	8,75,000
46.	2402-Soil and Water Conser- vation 2415-Agricultural Research and Education	Revenue	1,53,84,500	1,53,84,500
		2216-Housing-01-Government Residential Building			
	2501-special programmes for Rural Development	Revenue	62,75,000	62,75,000
47.	6402-Loans for Soil and Water Consideration.	Capital

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
48.	2403-Animal Husbandry	Revenue	90,78,750	90,78,750
	2415-Agricultural Research and Education (Animal Husbandry)				
	2216-Housing-01-Government Residential Buildings	Capital	1,08,750	1,08,750
	4059-Capital Outlay on Public Works				
6403-Loans for Animal Husbandry					
49.	2404-Dairy Development	Revenue	22,19,000	22,19,000
	2216-Housing-01-Government Residential Building				
	2415-Agricultural Research and Education				
50.	2405-Fisheries	Revenue	23,70,000	23,70,000
	2415-Agricultural Research and Education				
	2216-Housing-01-Government Residential Buildings				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
51.	{ 2406-forestry and Wildlife 2415-Agricultural Research and Education. } Revenue	3,12,24,750	3,12,24,750
	{ 4406-Capital Outlay on Forestry and Wildlife. } Capital	7,50,000	7,50,000
52.	{ 2215-Other Rural Development Programmes 2216-Housing-01-Government Residential Buildings } Revenue	1,72,02,500	1,72,02,500
	{ 2236-Nutrition 2595-Rural Employment. }			

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
53.	2852-Industries				
	4885-Other Capital Outlay on Industries and Minerals	Revenue	16,85,250	16,85,250
	4858-Capital Outlay on Engi- neering Industries				
	4860-Capital Outlay on Consu- mer Industries	Capital	56,75,000	56,75,000
	6885-Loans for Other Indus- tries and Minerals				
54.	2851-Village and Small Indus- tries				
	2216-Housing-01-Government Residential Buildings	Revenue	44,22,500	3,25,000
	4851-Capital Outlay on Village and Small Industries				
	6851-Loans for Village and Small Industries	Capital	3,25,000	3,25,000

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
55.	2851-Village and Small Industries	Revenue	64,13,500	64,13,500
	2216-Housing-01-Government Residential Buildings				
	4851-Capital Outlay on Village and Small Industries	Capital	8,00,000	8,00,000
56	2853-Non Ferrous Mining and Metallurgical Industries-02-Regulation and development of Mines.	Revenue	18,70,750	18,70,750
	4216-Capital Outlay on Housing -01-Government Residential Building	Capital	1,50,000	1,50,000
	4853-Capital Outlay on Non Ferrous Mining and Metallurgical Industries-02-Non Ferrous Metals				

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
57	3054-Roads and Bridges.... Revenue	2,40,64,500	2,40,64,500
	5054-Capital Outlay on Roads and Bridges Capital	3,42,58,000	3,42,58,500
58	3052-Tourism Revenue	24,07,500	4,07,500
	4059-Capital outlay on Public Works (Tourism)	1,75,000	1,75,500
	5275-Capital Outlay on Other Communication Services			
59.	3606-Aid Materials and Equipment Revenue	7,58,750	7,58,750
	6003-Internal Debt of the State Government (Charged) Capital	5,18,87,000	5,18,87,000
	6004-Loans and Advances from the Central Gover- nment (Charged) Capital	2,12,27,925	2,12,27,975
60.	5465-Investment in General Financial and Trading Institutions Capital

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)		(3) Sums not exceeding		
			Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
61.	7610-Loans to Government Servants, etc.	Capital	52,25,000	52,25,000
62.	7615-Miscellaneous Loans	Capital
63.	7810-Inter State Settlement	Capital	16,36,500	16,36,500
64.	7999-Appropriation to Con- tingency Fund	Capital
Total		63,64,29,825	10,26,85,100	73,91,14,925

MEGHALAYA ACT 4 OF 1987

THE MEGHALAYA APPROPRIATION (NO. II) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 28th March 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 28th March, 1987)

An

Act

To provide for the authorisation of appropriation of money out of the Consolidated Fund of Meghalaya to meet the amounts spent on certain services during the financial years 1970-71 to 1981-82 in excess of the amounts authorised or granted for those services and for those years.

Be it enacted by the Legislature of Meghalaya in the Thirty-eight Year of the Republic of India as follows:-

- | | | |
|--|----|---|
| Short title and commencement | 1. | (1) This Act may be called the Meghalaya Appropriation (No. I) Act, 1987 |
| Issue of sums totalling Rs.79,71,43,312 from and out of the Consolidated Fund of Meghalaya to meet certain excess expenditure for the financial year 1970-71 to 1981-82 (both inclusive) | 2. | From and out of the Consolidated Fund of Meghalaya the sums specified in column (3) of the scheduled to this Act amounting in the aggregate to:- <ul style="list-style-type: none"> (a) Rs. 4,99,444 for the financial year ended on 31st March, 1970 (b) Rs. 3,66,49,242 for the financial year ended on 31st March, 1971 (c) Rs. 7,51,35,191 for the financial year ended on 31st march, 1973 (d) Rs. 23,32,480 for the financial year ended on 31st March 1974 (e) Rs. 75,50,487 for the financial year ended on 31st March, 1975 (f) Rs. 87,32,218 for the financial year ended on 31st March, 1976 (g) Rs. 45,69,287 for the financial year ended on 31st March, 1977 (h) Rs. 82,24,742 for the financial year ended on 31st March, 1978 |

- (i) Rs. 1,05,78,751 for the financial year ended on 31st March, 1979
- (j) Rs. 1,16,22,059 for the financial year ended on 31st March, 1980
- (k) Rs. 19,88,28,818 for the financial year ended on 31st March, 1981
- (l) Rs. 43,24,20,593 for the financial year ended on 31st March, 1982

As shown for each respective year in the Schedule shall be deemed to have been authorised to be paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column 2 of the Schedule during the aforesaid financial years in excess of the amounts authorised or granted for those services and those years.

Appropriation

- 3 The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya under this Act, shall be deemed to have been appropriated for the services and purpose expressed in the scheduled in relation to the respective financial years ended on the 31st day of March 1971, 1972, 1973, 1974, 1975, 1976, 1977, 1978, 1979, 1980, 1981 and 1982.

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1971:Rs.4,99,444)				
67.	71-Miscellaneous-(V-Expendi- ture on displaced persons)- (a) Relief and (b) Rehabili- tation	4,99,444	4,99,444
	Total	4,99,444	4,99,444

SCHEDULE-contd.

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1972:Rs 3,66,49,242)				
4	II-Taxes on Vehicles.....	1,78,538	1,78,538
47	Miscellaneous, Social and Development Organisa- tion, etc., V-Directorate of Housing, Meghalaya	185	186
93	Q-Loans and Advances by the State Government-XII- Loans to State Electricity Board	5,00,000	5,00,000
	G-Public Debt	3,59,20,200	3,29,20,200
	R-Inter State Settlement Assam and Meghalaya.....		50,318	50,318
	Total	6,78,724	3,59,70,518	3,66,49,242

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1973: Rs.7,51,35,491)				
9	18-Parliament, State Union Territory Legislature-C-Elections	38,964	38,964
6	4-Stamps	844	844
4	11-Taxes on Vehicles	2,20,940	2,20,940
17	23-Police	13,28,122	13,28,122
31	32-Rural Development	4,082	4,082
33	34-Co-operation	6,136	6,136
57	50-Public Works, Tools and Plants And Establishment, etc	21,87,452	21,87,452
59	Pension and Other Retirement Bene- fit, Superannuation Allowances and Pension	33,665	33,665
65	63-Miscellaneous-III-Grant in Aid/ Contribution	1,000	1,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
66	71-Miscellaneous-IV- Expenditure On Issue of free ration and Con- Cession, etc	1,98,848	1,98,848
75 123	96-Capitals Outlay on Industrial and Economic Development-I-Invest- Ment in other commercial and Industrial Undertaking	123	
47	39-Miscellaneous Social and Deve- lopment Organisation-Other Miscellaneous Organisation-V- Directorate of Housing	16,626	16,626
	O-Public Debt	6,93,15,989	6,93,15,989
	R-Inter State Settlement Assam and Meghalaya.	17,82,400	17,82,400
Total		40,36,802	7,10,98,389	7,51,35,191

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st march, 1974:Rs.23,32,480)				
4.	11-Taxes on Vehicles	47,236	47,236
46.	39-Miscellaoues-Social and Deve- lopment Organisation-IV-Direc- torate of Advertising and Visual Publicity	1,80,677	1,80,677
4.	57-Public Work-Tools and Plants, etc.	20,92,067	20,92,067
13.	19-General administration-IV-Director of Lands Records	10,241	10,241
94.	Q-Loans and Advances by the State Government-XIII-Advances to Government Servants	2,259	2,259
Total		23,32,480	23,32,480

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1975:Rs.7540,487)				
8.	239-State Exice	7,708	7,708
3.	213-Council of Ministers	35,962	35,962
20.	259-Public Works, etc	45,87,722	47,87,722
16.	254-Treasury and Accounts Administration	52,633	52,633
17	255-Police and 260-Fire Protection and Control	3,06,867	3,06,867
35.	280-Medical	2,24,404	2,24,404
37.	282-Public Health, Sanitation and Water Supply-A-Public Health and Sanitation	11,32,098	11,32,098
52.	289-Relief on Account of Natural Calamities	6,297	6,297

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
62.	308-Area development-A-Development of Hills Areas 6. Border Areas Programmes under Public Health Engineering	41,162	41,162
79A.	477-Capital Outlay on Education, arts and Culture and 480-Capital Outlay on Medical	10,07,929	0,07,929
101.	688-Loans for Social Security and welfare-I-Relief and Rehabilitation Schemes	1,11,400	1,11,400
	768-Inter State Settlement Assam and Meghalaya.	3,529	3,529
	212-Governor	32,776	32,776
	Total	75,14,182	36,305	75,50,487

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1976:Rs.87,32,218)				
17	255-Police and 260-Fire protection And Control	5,27,648	5,27,648
18	256-Jails	776	776
19.	258-Stationery and printing	1,90,166	1,90,166
23.	265-Other Administration Services- III-Gazetteers and Statistical Memoirs	87	87
32.	277-Education and 280-Medical.	2,35,776	2,35,776
33.	278-Art and Culture	10,392	10,392
37.	282-Public Health, Sanitation and Water Supply-A-Public Health and Sanitation.	9,36,097	9,36,097
38.	282-Public Health, Sanitation and Water Suuply-B-Sewerage and Water Supply and Housing-III -C-Government Residential Buildings	23,35,805	23,35,805

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
40.	283-Housing-II-C-Government Residential Buildings (In-charge, P.W.D) etc	5,74,561	5,74,561
79.	459-Capital Outlay on Public Works- C-Construction, etc	1,19,452	1,19,452
79A.	477-Capital Outlay on education, etc and 480-Capital Outlay on Medi- cal, etc.	5,25,300	5,25,300
87.	513-Capital Outlay on Forest	6,68,692	6,68,692
93.	533-Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects, etc	6,48,586	6,48,586
94.	537-Capital Outlay on Road and Bridges, etc	19,58,880	19,58,880
Total-		87,32,218	87,32,218

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1977: Rs. 45,69,287)				
8.	239-State Excise	7,596	7,596
22.	265-Other Administrative Services- II-Motor Garages	2,01,913	2,01,913
23.	265-Other administrative Services-III- Gazetteers and Statistical Memoirs	14,871	14,871
27.	267-Aid Material and Equipments.	6,48,095	6,48,095
35.	280-Medical	5,09,098	5,09,098
36.	281-Family Planning.....	28,226	28,226
37.	282-Public Health, Sanitation and Water Supply-A-Public Health and Sanita- tion.	8,57,981	8,57,981
87.	513-Capital Outlay on Forest	36	36
93.	533-Capital Outlay on Irrigation, Naviga- tion, Drainage and Flood Control Projects	36,366	36,366
94.	537-Capital Outlay on Roads and Bridges, etc.	22,65,105	22,65,105
Total-		45,69,287	45,69,287

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1978:Rs.82,24,742)				
10.	241-Taxes on Vehicles	2,869	2,869
27.	267-Aid Materials and Equipments	1,64,865	1,64,865
29.	276-Secretariat Social and Commu- nity Services-I-Civil department	4,556	4,556
33.	278-Art and Culture	3,761	3,761
35.	280-Medical	29,61,949	29,61,949
37.	282-Public Health, Sanitation and Water supply-A-Public Health and Sanitation	7,74,488	7,74,488
42.	284-Urban development-A-general- II-Town and Regional Planning	30,400	30,400
47.	288-Social Security and Welfare-I- Civil Supplies, etc.	9,371	9,371
53.	295-Other Social and Community Services	8,450	8,150

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
70.	321-Village and Small Industries- I-Handloom and Sericulture and 283-Housing-C-Govern- ment Residential Buildings	1,77,272	1,77,272
75.	337-Roads and Bridges, etc.	40,50,618	40,50,618
76.	338-Roads and Water Transport Services	31,812	31,812
99.	683-Loans for Housing	4,500	4,500
	251-Public Service Commission (Charged) State Public Service Commission-I-Salaries	131	131
Tota-		82,24,611	131	82,24,742

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1979: Rs.1,05,78,751)				
25.	267-Aid Materials and Equipments	16,39,895	16,39,895
27.	280-Medical, 281-Family Welfare and 282-Public Health, Sanita- tion and Water Supply-A-Public Health and Sanitation	21,73,964	21,73,964
58.	337-Roads and Bridges, etc.	67,62,732	67,62,732
	212-Governor (Charged)	2,160	2,160
Total-		1,05,76,591	2,160	2,160

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1980: Rs.1,16,22,059)				
5.	215-Election	78,255	78,255
8.	239-State Excise	13,247	13,247
16.	255-Police	5,53,366	5,53,366
	260-Fire Protection and Control and 283-Housing.	
25.	267-Aid Materials and Equipments	19,934	19,934
46.	533-Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects etc.	11,73,666	11,73,666
48.	308-Area development	1,29,651	1,29,651
55.	321-Village and Small Industries-I- Handloom and Sericulture and 283-Housing -C-Government Residential Buildings	30,409	30,409
58.	337-Roads and Bridges etc	96,17,588	96,17,588
	251-Public Service Commission (Charged)	5,943	5,943
Total		1,16,16,116	5,943	1,16,22,059

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March, 1981: Rs.19,88,28,818)				
5.	215-Election	67,334	67,334
15.	254-Treasury and Account Administration	16,446	16,446
16.	255-Police, 260-Fire Protection and Control and 283-Housing	20,15,634	20,15,634
17.	256-Jails	526	526
25.	267-Aid Materials and Equipments	44,79,405	44,79,405
27.	280-Medical, 281-Family Welfare and 282-Public Health, Sanitation and Water Supply-A-Public Health and Sanitation.	83,18,270	83,18,270
29.	Housing-A-General and B-Housing Schemes, 683-Loans for Housing....	41,293	41,293
44.	304-Other General Economic Services-II -regulation of Weights and Measures	1,571	1,571

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
50	311-Dairy Development and 283- Housing-C-government Resi- dential Buildings	54,397	54,397
55	321-Villages and Small Industries– I-Handloom and Sericulture and 283-Housing-C-Government Resi- dential Buildings	56,045	56,045
58.	337-Roads and Bridges, etc	1,62,68,158	1,62,68,158
	. 604-Loans and Advances from Central Government.	16,75,09,739	16,75,09,739
Total		3,13,19,079	16,75,09,739	19,88,28,818

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
(Financial Year ending 31 st March 1982:Rs.43,24,20,593)				
5.	215- Election	30,137	30,137
8.	239-State Excise	72,547	72,547
9.	240-Sales Tax	27,973	27,973
11.	245-Other Taxes and Duties on Commodities	1,199	1,199
Services-II-Inspectorate of Electricity				
16.	255-Police, 260-Fire Protection and Control and 283-Housing-C-Government Residential Buildings	44,95,090	44,95,090
19	252-Secretariat General Services, etc., 259-Public Works, etc 277-Education etc and 283-Housing etc	2,67,40,740	2,67,40,740
24.	266-Pension and Other Retirement Benefit.	4,28,185	4,28,185
25.	267-Aid Materials and Equipment	57,33,241	57,33,241
27.	280-Medical, 281-Family Welfare and 282-Public health Sanitation and Water Supply-A-Public Health and Sanitation	1,88,31,563	1,88,31,563

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
28.	282-Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply and 283-Housing-C-Govern- ment Residential Buildings	1,43,23,828	1,43,23,828
29.	683-Loans for Housing	4,50,314	4,50,314
46.	333-Irrigation, Navigation Drainage and Flood Control Project	1,11,722	1,11,722
52.	314-Community Development 283-Hou- sing-C-Government Residential Buil- dings, 288-Social Security and welfare and 314-Community Development-II- C-Rural Works Programmes	7,16,002	7,16,002
57.	328-Mines and Minerals-B-Regulation and Development of Mines	2,40,121	2,40,121
58.	337-Roads and Bridges, etc. and 537-Capital Outlay on Roads and Bridges, etc	1,42,92,784	1,42,92,784
	251-Public Service Commission	3,829	3,829

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
	603-Internal Debt of the State Government	34,59,21,318	34,59,21,318
	Total.....	3,01,34,771	34,59,25,147	43,24,20,593
	GRAND TOTAL.....	17,65,94,980	62,05,48,322	79,71,43,312

MEGHALAYA ACT 5 OF 1987

THE MEGHALAYA APPROPRIATION (No. III) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 16th April 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 21st April, 1987)

An

Act

To authorise payment and appropriation of certain sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year ending on the thirty-first day of March, 1988.

Be it enacted by the Legislature of Meghalaya in the Thirty-eight Year of the Republic of India as follows:-

- | | | |
|--|----|---|
| Short title and commencement | 1. | (1) This Act may be called the Meghalaya Appropriation (No. III) Act, 1987
(2) It shall be deemed to have come into force on the first day of April 1987. |
| Withdrawal of Rs. 2,95,64,59,700 from and out of the Consolidated Fund of Meghalaya for the financial year 1987-88 | 2. | From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate (inclusive of the sum specified in column (3) of the schedule to the Meghalaya Appropriation (Vote on Account) Act, 1987) to the sum of two hundred, ninety five crores, sixty four lakhs, fifty nine thousand, seven hundred rupees towards defraying the several charges which will come in course of payment during the financial year ending on the thirty-first day of March 1988 in respect of the services specified in column (2) of the Schedule. |
| Appropriation | 3 | The sums authorised to be withdrawn from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the schedule in relation to the said year. |

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1.	2011-Parliament/State/Union Territory Legislatures-02- State Legislature	Revenue 84,50,000	2,84,000	87,34,000
2.	2012-Governor Revenue 10,000	52,39,000	52,49,000
3.	2013-Council of Ministers Revenue 62,76,000	62,76,000
4.	2014-Administration of Justice	Revenue 46,64,000	8,86,000	55,50,000
5.	2015-Elections Revenue 1,00,00,000	1,00,00,000
6.	2029-Land Revenue	} Revenue 1,36,53,000	}	} 1,36,53,000
	2245-Relief on account of Natural Calamities			
	2252-Other Social Services			
	3475-Other General economic Ser- vices-201-Land Ceilings			
	6225-Loans for Welfare of Scheduled Castes, Schedule Tribes, etc,-02- Welfare of Schedule Tribes.			
6250-Loans for other Social Services				
6401-Loans for Crop Husbandry.				
7.	2030-Stamps and Registration	Revenue 6,00,000	6,00,000
8.	2039-State Excise Revenue 51,57,000	51,57,000
9.	2040-Sales Tax	} Revenue 37,59,000	}	} 37,59,000
	2045-I-Other Taxes and Duties on Commodities and Services			

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
10.	2041-Taxes on Vehicles			
	2070-Other Administrative Services-114-Purchase and Maintenance of Transports	Revenue 72,26,000	72,26,000
	3055-Roads and Transport			
	5055-Capital Outlay on Road Transport	Capital 3,37,65,000	3,37,65,000
11.	2045-Other Taxes and Duties on Commodities and Services-II-Inspectorate of Electricity			
	2501-Special Programme for Rural Development 04-Integrated Rural Energy Programme	Revenue 1,39,20,000	1,39,20,000
	2801-Power-80-General			
	2810-Non-Conventional Sources of Energy			
	6801-Loans for Power Projects	Capital 11,36,00,000	11,36,00,000
12.	2047-Other Fiscal Services-103-Promotion of Small Savings	Revenue 1,73,000	1,73,000
	2048-Appropriation for Reduction or avoidance of debt (Charged)	Revenue
	2049-Interest Payments (Charged)	Revenue	10,89,04,400	10,89,04,400
	2051-Public Service Commission (charged)	Revenue	13,73,000	13,73,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.	
13.	2052-Secretariat-General Services- I-Civil Departments.	Revenue	3,63,87,000	3,63,87,000
	2251-Secretariat-Social and Commu- nity Services-i-Civil Department				
	3451-Secretariat Economic Services-I- Civil Departments				
14.	2053-District Administration	Revenue	1,25,84,000	1,25,84,000
15.	2054-Treasury and Accounts Adm- Inistration	Revenue	66,55,000	66,55,000
16.	2055-Police	Revenue	17,09,10,000	50,000	7,09,60,000
	2070-Other Administrative Services- 108 Fire Protection and Control				
	2216-Housing-01-Government Resi- Dential Buildings				
	4059-Capital Outlay on Public Works (Police)				
	4216-Capital Outlay on Housing (Police)	Capital	3,36,60,000	3,36,60,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
17	2056-Jails	Revenue	49,63,000	49,63,000
	4059-Capital Outlay on Public Works (Jails)	Capital	1,63,70,000	1,63,70,000
18	2058-Stationery and Printing	Revenue	1,51,76,000	1,51,76,000
	4058-Capital Outlay on Stationery and Printing	Capital	40,00,000	40,00,000
	4216-Capital Outlay on Housing-01- Government Residential Buildings				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding							
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs					
19.	2052-Secretariat General Services-II- Public Works Department Secretariat	} Revenue	10,50,73,000	10,50,73,000				
	2059-Public Works								
	2202-General Education								
	2203-Techical Education Buildings								
	2204-Sports, etc, Buildings								
	2205-Art and Culture								
	2210-Medical and Public Health								
	2216-Housing-01-Government Residential Buildings (i/c.P.W.D)								
	4059-Capital Outlay on Public Works					} Capital	5,47,24,000	5,47,24,000
	4202-Capital Outlay on Education, Sports, etc.								
4210-Capital Outlay on Medical and Public Health									
4216-Capital Outlay on Housing -01- Government Residential Buildings (i/c.P.W.D)									
4403-Capital Outlay on Animal Husbandry									
4404-Capital Outlay on Dairy Development.									

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
20.	2070-Other Administrative Services- 106-Civil Defence and 107— Home Guards	Revenue 1,92,00,000	1,92,00,000
	4059-Capital Outlay on Public Works (Civil Defence and Home Guards)	Capital 10,00,000	10,00,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
21.	2075-Miscellaneous General Services-104-Pensions and Awards in consideration of Distinguished Services			
	2202-General Education			
	2202-Technical Education	Revenue 31,42,68,000	31,42,68,000
	2204-Sports and Youth Services			
	2205-Art and Culture			
	2236-Nutrition			
	3425-Scientific Research			
	3454-Census Surveys and Statistics			
	4392-Capital Outlay on Education, Sports, Art and Culture	Capital 2,41,06,000	2,41,06,000
	6202-Loans for Education Sports, Arts and Culture			

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
22.	2070-Other administrative Ser- vices-IV-Guest Houses, government Hostels, etc.	Revenue 92,94,000	92,94,000
	2216-Housing-01-Government Residential Buildings (i/c G.A.D)			
	4059-Capital Outlay on Public Works-80-General (i/c/G.A.D)	Capital 1,30,00,000	1,30,00,000
23.	2070-Other Administrative Ser- vices-V-Training-Vigilance, Administration of Citizenship Act, etc	Revenue 8,53,000	8,53,000
24.	2071-Pension and other Retirement Benefits.	Revenue 2,67,21,000	15,26,030	2,22,47,000
25.	2070-Other Administrative Services- VI-State Lotteries-800-Other expenditure	Revenue 4,90,000	4,90,000
	2075-Miscellaneous General Services			

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
26.	2210-Medical and Public Health	} Revenue	14,61,09,000	14,61,09,000
	2211-Family Welfare				
	4210-Capital Outlay on Medical and Public Health	} Capital	1,84,00,000	1,84,00,000
	4211-Capital Outlay on Family Welfare				
	27.	2215-Water Supply and Sani- Tation	} Revenue	7,77,60,000
2216-Housing					
4215-Capital Outlay on Water Supply and sanitation		} Capital	14,51,50,000	14,51,50,000
4216 Capital Outlay on Housing- 01-Government Residential					
6215-Loans for Sanitation and Water Supply					

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
28.	2216-Housing Revenue	27,76,000	27,76,000	
	4216-Capital Outlay on Housing	} Capital	53,00,000	
	6216-Loans for Housing				
29.	2211-Urban Development-80- General Revenue	70,57,000	70,57,000	
	6217-Loans for Urban Develop- ment Capital	1,03,62,000	
30.	2217-Urban Development Revenue	1,03,62,000	1,03,62,000	
	4216-Capital Outlay on Housing	} Capital	39,50,000	
	4317-Capital Outlay on Urban Development				
31.	2220-Information and Publicity Revenue	60,70,000	60,70,000	
32.	2230-Labour and Employment-01- Labour	} Revenue	1,09,54,000	1,09,54,000
	2230- Labour and Employment-01- Labour-(A)-Inspectorate of Factories and Steam Boilers				
	2230- Labour and Employment-02- Employment-03-Training				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
33.	3456-Civil Supplies	Revenue	58,90,000	58,90,000
	2408-Food Storage and Warehousing				
	4408-Capital Outlay on Food Storage and Warehousing	Capital	9,300	9,300
34.	2235-social Security and Welfare -01-Rehabilitation	Revenue	18,100	18,100
	6235-Loans for Social Security And Welfare-60-Other Social Security and Welfare Programmes	Capital
35.	2235-Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes	Revenue	4,16,57,00	4,16,57,000
	2235-Social Security and Welfare Nutrition (Social welfare)				
	4059-Capital Outlay on Public works (Social Welfare)	Capital	7,00,000	7,00,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
36.	2235-Social Security and Welfare Revenue	2,80,000	2,80,000	
	-60-Other Social Security and Welfare Programmes				
36.	6235-Loans for Social Security and Welfare-60-Other Social Security and Welfare Programmes	Capital	
37.	2235-Social Security and Welfare-E-60-Other Social Security and Welfare Programmes	Revenue	6,36,000	6,36,000
38.	2252-Other Social Services	Revenue	20,000	20,000
39.	3451-Secretariat-Economic Services-II-Planning Board and attached Offices	Revenue	72,88,000	2,88,000
40.	2425-Co-operation	Revenue	2,04,59,000	2,04,59,000
	4425-Capital Outlay on Co-operation	Capital	1,27,76,000	1,27,76,000
	4435-Capital Outlay on other Agricultural Programmes				
	6425-Loans for Co-operation				
41.	2552-North Eastern Areas	Revenue	1,44,62,000	1,44,62,000
	4552-Capital outlay on North Eastern Areas	Capital	7,39,00,000	7,39,00,000
	6552-Loans for North Eastern Areas				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
42.	3454-Census, Surveys and Statistics-02-Survey and Statistics	Revenue 51,82,000	51,82,000
43.	3475-Other General Economic Services-106-Regulation of Weights and Measures	Revenue 21,40,000	21,40,000
	2216-Housing-01-Government Residential Buildings			
44.	2401-Crop Husbandry	Revenue 8,61,01,000	8,61,01,000
	2415-Agricultural Research and Education			
	2435-Other Agricultural Programmes			
	2702-Minor Irrigation			
44.	2216-Housing	Capital 5,24,41,000	5,24,41,000
	4401-Capital Outlay on Crop Husbandry			
	4702-Capital Outlay on Minor Irrigation			
	4416-Investment in Agricultural Financial Institutions			
	6401-Loans for Crop Husbandry			

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
45.	2701-Medium Irrigation-II- Works Under Embankment and Drainage Wing PWD, Medium Irrigation Projects	Revenue	17,59,000	17,59,000
		2711-Irrigation, Navigation, Drainage and Flood Control Projects			
	4701-Capital Outlay on Medium Irrigation 4711-Capital Outlay on Flood Control Projects	Capital	35,00,000	35,00,000
46.	2402-Soil and Water Conserva- tion 2415-Agricultural Research and Education 2216-Housing-01-Government Residential Building	Revenue	6,15,38,000	6,15,38,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
47.	1501-Sprcial Programme for Rural Development	Revenue	2,51,00,000	2,51,00,000
	6402-Loans for Soil and Water Conservation	Capital
48.	2403-Animal Husbandry	Revenue	3,63,15,000	3,63,15,000
	2415-Agricultural Research and Education Animal Husbandry				
	2216-Housing-01-Government Residential Buildings				
	4059-Capital Outlay on Public Works				
	6403-Loans for Animal Hus- bandry	Capital	4,35,000	4,35,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
49.	2404-Dairy Development	Revenue	88,76,000	88,76,000
	2216-Housing-01-Government Residential Buildings				
	2415-Agricultural Research and Education				
50.	3405-Fisheries	Revenue	94,80,000	94,80,000
	2415-Agricultural Research and Education				
	2216-Housing-01-Government Residential Buildings				
51.	2406-Forestry and Wildlife	Revenue	12,48,99,000	12,48,99,000
	2415-Agricultural Research and Education				
	4406-Capital Outlay on Forests	Capital	30,00,000	30,00,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
52.	2215-Other Rural Development Programmes	Revenue	6,88,10,000	6,88,10,000
	2216-Housing-01-Government Residential Buildings				
	2236-Nutrition				
	2505-Rural Employment				
	2853-Industries				
53.	2885-Other Capital Outlay on Industries and Minerals	Capital	2,27,00,000	2,27,00,000
	4858-Capital Outlay on Engineering Industries				
	6885-Loans for other Industries and Minerals				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
54.	2851-Villages and Small Industries	Revenue	1,76,90,000	1,76,90,000
	2216-Housing-01-Government Residential Buildings				
	4851-Capital Outlay on Village and Small Industries	Capital	13,00,000	2,56,54,000
6851-Loans for Village and Small Industries					
55.	2851-Village and Small Industries	Revenue	2,56,54,000	2,56,54,000
	2216-Housing -01-Government Residential Building				
	4851-Capital Outlay on village and Small Industries	Capital	32,00,000	32,00,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
56.	2853-Non-Ferrous Mining and Metallurgical Industries-02- Regulation and development of Mines	Revenue	74,83,000	74,83,000
	4216-Capital Outlay on housing- 01 -Government Residential Buildings	Capital	6,00,000	6,00,000
	4853-Capital Outlay on Non- Ferrous Mining and Metal- lurgical Industries-20-Non- Ferrous Metals				
57.	3054-Roads and Bridges	Revenue	9,62,58,000	9,62,58,000
	5054-Capital Outlay on Roads and bridges	Capital	13,70,34,000	13,70,34,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
	3052-Tourism	Revenue	96,30,000	96,30,000
58.	4059-Capital Outlay on Public Works (Tourism) 5275-Capital Outlay on other Communication Services	Capital	7,00,000	7,00,000
59.	3606-Aid Materials and revenue Equipments	Revenue	30,35,3000	30,35,300
	6003-Internal Debt of Capital the State Government (Charged)	Capital	20,75,48,000	20,75,48,000
	6004-Loans and Advances from the Central Government (Charged)	Capital	8,49,11,9000	8,49,11,900
60.	5465-Investment in General Financial and Trading Institutions	Capital
61.	7610-Loans to Government Servants	Capital	2,09,00,000	2,09,00,000
62.	7615-Miscellaneous Loans	Capital
63.	7810-Inter State Settlement	Capital	65,46,000	63,46,000
64.	7999-Appropriation to Conti- gency Fund	Capital
Total.....			2,54,57,19,300,	41,67,40,400,	2,95,64,59,700

MEGHALAYA ACT 6 OF 1987

THE MEGHALAYA AMUSEMENT AND BETTING TAX
(AMENDMENT) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 2nd May 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 2nd May, 1987)

An

Act

Further to amend the Meghalaya Amusement and Betting Tax Act (Assam Act VI of 1939 as adapted and modified by Meghalaya) (hereinafter referred to as the principal Act)

Be it enacted by the Legislature of Meghalaya in the Thirty-eight Year of the Republic of India as follows:-

- | | | |
|------------------------------|----|---|
| Short title and commencement | 1. | (1) This Act may be called the Meghalaya Amusement and Betting Tax (Amendment) Act, 1987
(2) It shall have the like extent as the principal Act.
(3) It shall come into force at once |
| Insertion of new section 14B | 2. | After section 14A of the principal Act, the following new section shall be inserted as section 14B, namely:-
“14B. Entry and Seizure- Any officer not below the rank of an Inspector of Taxes authorised by the State Government in this behalf may, at all reasonable time, enter any place where tickets for arrow shooting are sold or any place he has reasons to believe that such tickets are sold and seize any books of accounts, registers, tickets, counterfoils of tickets or any other document from such place if the Officer has reason to believe that the provisions of this chapter or any rules made thereunder are not complied with and retain the same for so long as may be necessary for the purpose of this Act and shall grant a receipt to the bookmaker or person from whom the same are seized”. |
| Amendment of section 18. | 3 | In this section 18 sub-sections (3), of the principal Act for the figure and words “5 percent” the words “fifteen percent” shall be substituted. |

Insertion of new Sections
21C, 21D and 21E

4.

After section 21B of the principal Act, the following new sections shall be inserted as section 21C, 21D and 21E, namely:-

“21C Composition of Offences-(1) Subject to such conditions as may be prescribed, an officer not below the rank of Commissioner of Taxes, authorised by the State Government in this behalf may, either before or after institution of criminal proceedings, accept from the person charged with an offence, under this chapter of the rules made thereunder, by way of composition of the offence, a sum not exceeding one thousand rupees or double the amount of tax which would have been payable had these provisions been complied with, whichever is greater

(1) On payment of such sum of money to the officer authorised under sub-section (1) the person concerned, if in custody, shall be discharged and no other proceedings shall be taken against him in respect of the offence compounded”.

“21D. One licence for one counter or stall and punishment for contravention thereof-(1) No licence of a bookmaker for arrow shooting shall be valid for more than one counter or stall.

(2)Whoever contravenes the provisions of sub-section (1) shall, on conviction by a Magistrate, be liable to pay fine which may extend to Rupees one thousand.

(3) Notwithstanding anything contained in section 21B an offence punishable under this section shall be cognizable and bailable”.

“21E. Regulating teer game-The State Government may, by rules regulate and confine the game of arrow shooting and the sale of teer tickets within specified areas as it may deem fit”.

MEGHALAYA ACT 7 OF 1987

THE MEGHALAYA PURCHASE TAX (AMENDMENT) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 2nd May 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 2nd May, 1987)

An

Act

Further to amend the Meghalaya Purchase Tax Act (Assam Act XIX of 1967 as adapted and modified by Meghalaya) (hereinafter referred to as the principal Act)

Be it enacted by the Legislature of Meghalaya in the Thirty-eight Year of the Republic of India as follows:-

- | | | |
|---|----|---|
| Short title and commencement | 1. | (1) This Act may be called the Meghalaya Purchase Tax (Amendment) Act, 1987
(2) It shall have the like extent as the principal Act.
(3) It shall come into force at once |
| Amendment of the Schedule to the principal Act. | 2. | In the Schedule to the principal Act, after the existing item 5, the following shall be added as new items 6 and 7, namely:-
“6. Broomstick Five paise in the rupee.
7. Tezpata Five paise in the rupee”. |

MEGHALAYA ACT 5 OF 1987

THE MEGHALAYA APPROPRIATION (No. IV) ACT, 1987

(As passed by the Assembly)

[Received the assent of the Governor on the 30th August 1987]

(Published in the Gazette of Meghalaya, Extraordinary,

Dated the 31st August, 1987)

An

Act

To authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of Meghalaya for the services of the financial year 1987-88.

Be it enacted by the Legislature of Meghalaya in the Thirty-eighth Year of the Republic of India as follows:-

Short title and commencement	1.	(1) This Act may be called the Meghalaya Appropriation (No. IV) Act, 1987 (2) It shall be deemed to have come into force on the first day of April 1987.
Withdrawal of Rs. 7,75,29,000 from and out of the Consolidated Fund of Meghalaya for the financial year 1987-88	2.	From and out of the Consolidated Fund of Meghalaya there may be paid and applied sums not exceeding those specified in column (3) of the schedule amounting in the aggregate to the sum of rupees seven crores, seventy five lakhs, twenty-nine thousand towards defraying the several charges which will come in course of payment during the financial year 1987-88 in respect of the services specified in column (2) of the Schedule.
Appropriation	3	The sums authorised to be paid and applied from and out of the Consolidated Fund of Meghalaya by this Act, shall be appropriated for the services and purposes expressed in the schedule in relation to the said year.

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
27.	2215-Water Supply and Sanitation	Revenue	70,79,000	70,79,000
	2216-Housing				
	4215-Capital Outlay on Water Supply and Sanitation.	Capital
	4216-Capital Outlay on Housing- 01-Government Residential Buildings				
6215-Loans for Sanitation and Water Supply					
37.	2235-Social Security and Welfare-E- 60-Other Social Security and Welfare programmes.	Revenue	60,00,000	60,00,000

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
40.	2425-Co-operation	Revenue	20,00,000	20,00,000
	4425-Capital Outlay on Co- operation	Capital
	4435-Capital Outlay on other Agricultural-I Programmes	
	6425-Loans for Co-operation	

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
44.	2401-Crop Husbandry	Revenue	24,50,000	24,50,000
	2415-Agricultural Research and Education				
	2435-Other Agricultural Programmes				
	2702-Minor Irrigation				
	2252-Other Social Services				
	2216-Housing	Capital
	4401-Capital Outlay on Crop Husbandry				
	4702-Capital Outlay on Minor Irrigation				
	4416-Investment in Agricultural Financial Institution				
	6401-Loans for Crop Husbandry				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding			
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs	
51.	2406-Forestry and Wildlife	Revenue	3,85,00,000	3,85,00,000
	2415-Agricultural Research and Education				
	4406-Capital Outlay on Forests	Capital
	2852-Industries	Revenue
53.	4885-Other Capital Outlay on Industries and Minerals.	Capital	2,00,00,000	2,00,00,000
	4858-Capital Outlay on Engineering Industries				
	4860-Capital Outlay on Consumer Industries				
	6885-Loans for Other Industries and Minerals				

SCHEDULE-contd.

(See Section 2 and 3)

(1) Grant No.	(2) Services and Purposes (Major Heads)	(3) Sums not exceeding		
		Voted by The Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs
58.	3452-Tourism	Revenue
	5275-Capital Outlay on other Com- munication Services.	Capital	15,00,000
	4059-Capital Outlay on Public Works (Tourism)		15,00,000
Total-	7,75,29,000
		7,75,29,000

E.W.MAIROM

Under-Secretary to the Govt. Of Meghalaya,

Law Department.

(Meghalaya Ordinance I of 1987)

THE MEGHALAYA LOCAL FUNDS (ACCOUNTS AND AUDIT
(AMENDMENT) ORDINANCE, 1987

An

Ordinance

To amend the Meghalaya Local Funds (Accounts and Audit) Act (Assam Act 2 of 1930 as adapted by the State of Meghalaya).

WHEREAS, the Legislature of the State of Meghalaya is not in session and the Governor of Meghalaya is satisfied that circumstances exist which render it necessary for him to take immediate action:

NOW THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor is pleased to promulgate in the Thirty-eight Year of the Republic of India the following Ordinance namely:-

1. Short title, extent and commencement-(1) This Ordinance may be called the Meghalaya Local Funds (Accounts and Audit) (Amendment) Ordinance, 1987.
(2) It shall have the like extent as the Principal Act.
(3) It shall come into force at once.
2. Amendment of Section 2-In Section 2 of the Meghalaya Local Funds (Accounts and Audit) Act (Assam Act 2 of 1930 as adapted by the State of Meghalaya) hereinafter referred to as the Principal Act), for clause (1), the following shall be submitted, namely:-
“(1) ‘‘Audit Officer’’ and ‘‘Auditor’’ means respectively the Audit Officer of Local Account and the Auditor appointed under this Act”.
3. Amendment of Section 4-In Section 4 of the Principal Act-
 - (i) In sub-section (1), between the words ‘‘Examiner of Local Accounts’’ and ‘‘in Meghalaya’’ the words ‘‘and other Audit Officer of Local Accounts’’ shall be inserted.
 - (ii) In sub-section (3) between the words ‘‘Examiner of Local Accounts’’ and ‘‘or Auditor’’ the punctuation and words ‘‘Audit Officers’’ shall be inserted.
4. Amendment of Section 6-In Section 6 of the Principal Act between the word ‘‘Auditor’’ and ‘‘Examiner of Local Accounts’’ the punctuation and words ‘‘Audit Officer’’ shall be inserted.

5. Amendment of Section 15-In Section 15 of the Principal Act, in clause (ii) of sub-section (2), between the words “Examiner of Local Accounts” and “Auditors” the punctuation and words “Audit Officer” shall be inserted.

Dated Raj Bhavan, Shillong
The 5th November, 1987

BHISHMA NARAIN SINGH,
Government of Meghalaya

(Meghalaya Ordinance No.2 of 1987)
**THE CODE OF CRIMINAL PROCEDURE (MEGHALAYA
 AMENDMENT) ORDINANCE, 1987**
 AN
 ORDINANCE

To amend the code of criminal Procedure, 1973 (Act 2 of 1974) in its application to the areas within the limits of the Municipality of Shillong

WHEREAS, the Legislature of the State of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Code of Criminal Procedure, 1973.

AND, WHEREAS, approval of the President to promulgate the Ordinance has been obtained;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution the Governor of Meghalaya is pleased to promulgate in the Thirty-eight year of the Republic of India the following Ordinance, namely-

1. Short title and commencement-(1) This Ordinance may be called the Code of Criminal Procedure (Meghalaya Amendment) Ordinance, 1987.
 (2) It shall come into force at once
2. Definitions-In this Ordinance, unless the context otherwise requires-
 - (a) "Assistant to the Deputy Commissioner" means the officer of the State Government appointed as such Assistant to the Deputy Commissioner under the law for the time being in force for trial of cases in the tribal areas of the State of Meghalaya.
 - (b) "Code" means the code of Criminal Procedure, 1973
 - (c) "deputy Commissioner" means the Deputy Commissioner of the District of East Khasi Hill appointed as such by the State Government.
 - (d) "State Government" means the State Government of the State of Meghalaya
3. Conferment of temporary powers on the Deputy Commissioner, East Khasi Hills-Notwithstanding anything contained in the Code, during the period of this Ordinance is in force, in the areas within the local limits of the Municipality of Shillong, in East Khasi Hills District, Section 167 of the Code shall have effect subject to amendments hereinafter contained.
4. Amendment of Section 167 of the Code-In Section 167 of the Code-
 - (a) In sub-section (1)-
 - (i) For the words "nearest Judicial Magistrate" the words Deputy Commissioner or Assistant to the Deputy Commissioner" shall be substituted
 - (ii) For the words "such Magistrate" occurring at the end the word "him" shall be substituted.
 - (b) In sub-section (2), for the words "Magistrate" occurring at the beginning the words "Deputy Commissioner or Assistant to the Deputy Commissioner" and

- (c) For the words “such Magistrate” occurring between the words “as” and “thinks” the words “he” shall be substituted.
- (d) In the provisos (a), (b) and explanation below proviso (c), to sub-section (2) for the word “Magistrate” wherever it occurs the word “Deputy Commissioner or Assistant to the Deputy Commissioner” shall be substituted.
- (e) In the proviso (c) to sub-section (2) for the word “Magistrate” in words “Assistant to the Deputy Commissioner” shall be substituted
- (f) In sub-section (3) , for the words “A” magistrate” the words “The Deputy Commissioner or Assistant to the Deputy Commissioner” shall be substituted.
- (g) In sub-section (4), for the word “Magistrate” occurring at the beginning and “Chief Judicial Magistrate” occurring elsewhere the words “Assistant to the Deputy Commissioner” and “Deputy Commissioner” respectively shall be substituted.
- (h) In sub-section (5), for the words “a Magistrate” occurring at the beginning and “Magistrate” occurring elsewhere the words “an Assistant to the deputy Commissioner” and “Assistant to the Deputy Commissioner” respectively shall be substituted
- (i) In sub-section (6), for the words “Sessions Judge” the words “Deputy Commissioner” shall be substituted.

Dated Raj Bhavan, Shillong
The 9th December, 1987

BHISHMA NARAIN SINGH,
Government of Meghalaya

DPS. (Law) 1/88-500-29-7-1988

